

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

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ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.183/252/HDB/2018
NAME OF THE COMPANY	Askarshan Entertainment Pvt Ltd
NAME OF THE PETITIONER(S)	Askarshan Entertainment Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	SR

ORDER

No representation from the petitioner company. Ms. Sindhura representing for Mr.T.Sujan Kumar Reddy for RoC is also present.

This matter is listed for 3rd time. No appearance on behalf of Petitioner Company.

However today there is no representation from Petitioner Company, already RoC filed his report.

Petitioner company is not showing any interest in this matter.

Continuously there is no representation for the petitioner company for last 3 adjournments.

Therefore matter is listed under the caption of dismissal on 21.08.2018.


Member(Judl)